340 Written Answers to

Rehabilitation of deserted mental illness patients

3964. SHRI K. SOMAPRASAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any project to rehabilitate those who recovered from mental disease but not taken back by the relatives;
- (b) the number of persons retained in the mental hospital or sanatorium after fully recovered from disease; and
- (c) whether there exists law to prosecute the legal heirs for not receiving back the persons recovered and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Ministry of Health and Family Welfare has informed that there is no programme or scheme under the National Mental Health Programme for rehabilitation of those who have recovered from mental disease but have not been taken back by the relatives.

- (b) The data regarding number of persons retained in the mental hospital or sanatorium after full recovery from disease is not maintained centrally.
- (c) Ministry of Health and Family Welfare has informed that there is no provision under the Mental Health Act, 1987 to prosecute the legal heirs for not receiving back the persons recovered.

Reporting of nodal district authorities

3965. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Nodal District Authorities for MPLAD Scheme would report all those works, which are recommended in the districts other than Nodal Districts, as completed after transferring the funds to those districts, even before the works has been grounded;
 - (b) if so, the details thereof;
- (c) if not, whether several Nodal District Authorities are showing the works recommended in other districts as completed after transferring funds;
 - (d) whether the guidelines stipulate such reporting in Monthly Progress Reports; and
- (e) how the Nodal Districts are expected to know the progress of works recommended by Members of Parliament (MPs) in other Districts?